(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 29TH day of *OCTOBER*, 2018.

ORIGINAL APPLICATION NO. 772 OF 2009

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J) HON'BLE MR MOHD JAMSHED, MEMBER (A).

 Pramod Kumar Misra S/o Shri Indra Mani Misra, R/o 145-B Chandpur Salori (Katju Colony), Allahabad Senior Auditor and General Secretary of the Group C & D General Office (Civil Audit), U.P. Allahabad, Satya Nishtha Bhawan, 15-A Dayanand Marg, Allahabad & Ors.

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Ар	plicant.

VERSUS

The Union of India, Ministry of Finance, Department of Expenditure,
Govt of India, New Delhi through its Secretary & Ors.

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents: Shri Dharmendra Tiwari, proxy

counsel for Shri R K Rai, Advocate

<u>ORDER</u> (Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)

None appeared for the applicant even on the revised call.

2. It seems that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default and for non prosecution.

(MOHD JAMSHED) MEMBER-A (JUSTICE BHARAT BHUSHAN) MEMBER-J

Arun..